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SHRI M. VALIULLA: Because of the "go-slow" strike was there any likelihood of the plant being damaged?

SHRI D. P. KARMARKAR: Well. Sir, there was an exhaustive statement made by my esteemed colleague, the Minister for Commerce and Industry. And if my hon, friend refers to that, he will find all the information he wants.

When SHRI M. VALIULLA: was that statement issued?

SHRI D. P. KARMARKAR: A few months back. I remember, my hon. colleague said that there was a likelihood.....

SHRI M. VALIULLA: May I know, Sir, the extent of damage to the plant?

SHRI D. P. KARMARKAR: I should confess my ignorance at this moment.

SHRI M. VALIULLA: May I know, Sir, whether the labourers were paid full wages or half wages?

SHRI D. P. KARMARKAR: I shall find out.

MANUFACTURE OF ENGINES AND BOILERS IN HINDUSTAN SHIPYARD LTD.

- \*19. Shri M. VALIULLA: Will the Minister for Production be pleased to state:
- (a) whether there is any proposal under consideration or any arrangements have already been made for the manufacture of engines and boilers at the Hindustan Shipyard Ltd., Visakhapatnam;
- countries from which (b) the engines and boilers are at present imported for the Hindustan Shipyard, Ltd.; and
- (c) whether Indian experts are available for the manufacture of these articles?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) A proposal for the manufacture of engines and boilers at the Hindustan Shipyard is

to Questions under the consideration of the Government.

(b) Engines and boilers for the 8,000 D.W.T. Jala-type vessels were imported from the U.K. Diesel engines for 7,000 D.W.T. and two 8,000 D.W.T. vessels on the order books are being imported from Germany.

## (c) No.

SHRI M. VALIULLA: May I know whether it has been envisaged in the plan that we must have so many boilers and engines manufactured in India within the plan period?

SHRI K. C. REDDY: I cannot give an answer readily. But I have stated that we have not decided upon any project just now. The whole matter is under our consideration.

SHRI M. VALIULLA: May I know, Sir, whether there are any works in India which are manufacturing these boilers and engines?

SHRI K. C. REDDY: No, Sir; not at present.

SHRI C. G. K. REDDY: Is it not a fact, Sir, that the TAXMACO and other factories which today are manufacturing boilers for other industries can easily be asked to manufacture boilers for the Shipyard also?

SHRI K. C. REDDY: I cannot commit myself definitely, Sir.

SHRI K. L. NARASIMHAM: May 1 know, Sir, whether the hon. Minister will employ all those workers who have been retrenched? Recently 813 people were retrenched.

SHRI K. C. REDDY: I am afraid the question is not related to the one we are dealing with.

EDUCATIONAL INSTITUTIONS DISRUPTED FROM PAKISTAN

- \*20. SHRI M. VALIULLA: Will the Minister for Rehabilitation be pleased to state:
- (a) the number of educational institutions disrupted from Pakistan which

are doing useful educational service in India;

- (b) the names of these institutions and places where they are at present located: and
- (c) the amount of aid (i) needed by them, and (ii) granted by Government to them?

THE DEPUTY MINISTER FOR RE-HABILITATION (SHRI J. K. BHONSLE): (a), (b) and (c). A statement giving the required information for the year 1953-54 is laid on the Table of the House. [See Appendix VII, Annexure No. 13.]

I may mention for the information of this House that apart from the aid given during 1953-54, a sum of Rs. 25.98 lakhs has already been given to the various institutions and States for the previous years.

SHRI M. VALIULLA: There is a heading given here which says "Amount of grant needed". Is it the amount of grant needed as per this institution or as per the State Government's recommendation?

SHRI J. K. BHONSLE: The institution.

SHRI M. VALIULLA: What is the State recommendation in these cases?

SHRI J. K. BHONSLE: Well, we have met the State Government's requirements.

Shri M. VALIULLA: As regards the needs of these institutions, have the State Governments made recommendations that such and such institution should be given such and such a grant?

SHRI J. K. BHONSLE: That is right. Apart from that, we have laid down certain basic factors according to which money is allotted.

Shri M. VALIULLA: Are these grants given annually or once only?

SHRI J. K. BHONSLE: Once only.

SHRI M. VALIULLA: Are any annual grants made in addition to these?

SHRI J. K. BHONSLE: No, not for this; but for education.

SHRI M. VALIULLA: Did the Government ask the institutions to file their applications by a particular date?

SHRI J. K. BHONSLE: By November last year.

REPRESENTATION FROM THE STATIONERY CONTRACTORS' WORKERS' UNION

- \*21. Shri S. N. MAZUMDAR: Will the Minister for Works, Housing and Supply be pleased to state:
- (a) whether Government have received recently any representation from the Stationery Contractors' Workers' Union, Calcutta;
- (b) if so, what are the points raised in the representation; and
- (c) what steps Government have taken or propose to take in the matter?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) Yes, Sir.

- (b) The main points raised in the representation are change from the system of contract labour to the departmental taking over and increase in the wages.
- (c) The present arrangement is to last till the end of March and a decision on the points raised will be taken by that time.

Shri S. N. MAZUMDAR: Is it not a fact, Sir, that this proposal of decasualisation of this labour has been under the consideration of the Ministry for a long time?

SARDAR SWARAN SINGH: Actually, Sir, there were not many points in favour of taking over departmentally. It is correct that this point has been agitated for some time and a demand